

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.1358
TO BE ANSWERED ON 06.12.2021**

KV/JNV in West Bengal

**1358. SHRI KHAGEN MURMU:
SHRI ADHIKARI DEEPAK (DEV):**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that the number of Kendriya Vidyalayas in Malda District are very less as compared to the number of applications received every year;
- (b) if so, the steps taken/being taken by the Government to open more Kendriya Vidyalayas keeping in view the fact that thousands of students are either forced to leave the said district for higher education limiting their career choices or are forced to go to other places;
- (c) whether the Government is planning to open civil sector Kendriya Vidyalayas in Samsi, which comes under Malda Uttar Parliament constituency and if so, the details thereof, and if not, the reasons therefor;
- (d) the number of Navodaya Vidyalayas established so far in West Bengal;
- (e) whether the Government is planning to establish more Navodaya Vidyalayas in West Bengal, especially in Malda Uttar Parliament Constituency; and
- (f) if so, the details thereof, and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) to (c) Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and committing resources for setting up a new KV. The proposals received from various sponsoring

authorities found fulfilling the mandatory pre-requisites for opening of new KVs have to compete with other such proposals under the “Challenge Method” and subject to approval of the competent authority.

At present, 62 Kendriya Vidyalayas (KVs), including 03 in Malda district, are functional in West Bengal. Kendriya Vidyalaya Sangathan has not received any proposal in prescribed proforma for opening of a new KV in Samsi, Malda, Uttar Parliament Constituency from the State Government of West Bengal.

(d) to (f) The Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country for providing good quality modern education to the talented children predominantly from rural areas. All the districts (as on 31st May, 2014) of the States / UTs which have accepted the scheme, have been covered. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land free of cost for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. However, actual sanction and opening of new JNV depends on the availability of funds and approval by the Competent Authority.

Out of total 20 Jawahar Navodaya Vidyalayas (JNVs) sanctioned in the State of West Bengal, 19 have already been established and remaining 01 JNV in Malda district is non-functional for want of suitable temporary accommodation and transfer of land in favour of Navodaya Vidyalaya Samiti by the State Government.
